

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.213  
**C.P. (IB)/290(AHM)2023**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

ACCURATE TRANSHEAT PVT LTD

Vs

SUFI INTERNATIONAL PRIVATE LIMITED

.....Applicant

.....Respondent

**Order delivered on: 10/06/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Pinal Shukla, PCS for Mr. Dhiren Dave, Adv.

For the Respondent : Mr. Tarun Rawat, Adv.

**ORDER**

Ld. Counsel for the respondent appeared and seeks time to file vakalatnama. He is directed to file reply and vakalatnama within one-week.

List for further consideration on 16.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**